

From,

Registrar General,
High Court of Uttarakhand,
Nainital.

To,

All the District & Sessions Judges,
State Judiciary,
Uttarakhand.

C.L. No. 01/UHC/Admin-B/2025

Dated: 06 January, 2025

Subject:- Transmission of Trial Court Record.

On the subject noted above, I have been directed to inform you that, upon filing of any criminal appeal against conviction, the Institution Section of the High Court shall place the same before concerned Deputy Registrar and Deputy Registrar shall, forthwith, communicate with the concerned Trial Court and request immediate transmission of the Trial Court Record and the Trial Court, upon receipt of such communication, shall make arrangements forthwith to transmit all the records to the High Court along with a communication of the same to the administrative head of the District. Upon receipt of the Trial Court record, the same shall be forwarded to the Paper Book Section for preparation of the paper-books.

The above instructions shall be strictly followed.

Yours sincerely,

Sd/-

(Kahkasha Khan)
Registrar General

No. 74/UHC/Admn-B/2025

Dated: 06 January, 2025

Copy for information and necessary action to :-

- (i) P.P.S. to Hon'ble the Chief Justice for placing it before His Lordship's Kind perusal.
- (ii) P.S./P.A.s to Hon'ble Judges for placing it before His Lordship's Kind perusal.
- (iii) P.A. to Registrar General.
- (iv) All the Registrars of the Hon'ble Court.
- (v) Secretary, High Court Legal Services Committee.

- (vi) Joint Registrar (IT)/CPC of the Hon'ble Court.
- (vii) All the Joint Registrar/Deputy Registrar/Assistant Registrars/Section Officers of the Hon'ble Court.
- (viii) Director, Uttarakhand Judicial & Legal Academy, Bhowali, Nainital.
- (ix) Principal Secretary, Law-cum-LR, Dehradun.
- (x) Principal Judges/Judges Family Court, Uttarakhand.
- (xi) Chairman, Commercial Tax Tribunal, Dehradun.
- (xii) Chairman, State Transport Appellate Tribunal, Dehradun.
- (xiii) Registrar, State Consumer Redressal Commission, Dehradun.
- (xiv) Member Secretary, Uttarakhand State Legal Services Authority, Nainital.
- (xv) Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.
- (xvi) Presiding Officer, Labour Courts, Dehradun, Haridwar & Kashipur, District Udham Singh Nagar.
- (xvii) Presiding Officer, Food Safety Appellate Tribunal, Dehradun & Haldwani.
- (xviii) Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
- (xix) Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun.
- (xx) Chairman, Permanent Lok Adalat, Dehradun, Haridwar, Nainital and Udham Singh Nagar.
- (xxi) Deputy Registrar (IT) of the Hon'ble Court with a request to upload the same on the website of the High Court of Uttarakhand.
- (xxii) Guard File.

Sd/-
Registrar General